

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.07.2024 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/74/7/AMR/2021	Admitted	7 of IBC	Dovefibr Micro Finance Private Limited Vs Laxme Saai Steel Private Limited
	IA(IBC)/108/2024	U/s 60(5) of IBC, 2016	M/s. Laxme Saai Steel Private Ltd. Vs. The Officer in charge the Assessment Unit/ Verification Unit/ Technical Unit/ Review Unit And 2 Ors.
	IA(IBC)/276/2023	60(5) of IBC, 2016	M/s. Laxme Saai Steel Pvt Ltd Vs. AP Eastern Power Distribution Company Ltd & 2 Ors.

ORDER

IA(IBC)/108/2024:

Present: Ms. Aishwarya, Ld. Proxy Counsel for the applicant.

Ld. Proxy Counsel, Ms. Aishwarya Nandiwada appears on behalf of the Applicant. States that in terms of orders dated 06.06.2024 service affidavit in regard to service of notice to R1 has been filed with the Registry.

There is no appearance for the Respondents. Respondents are given a final opportunity to file their reply affidavits within 2 weeks' time from today. Copy of replies thereof shall be served on the Counsel on record for the Applicant. In case of non-compliance, their right to file reply shall stand forfeited and the matter shall be taken up for arguments on the next date of hearing.

List for arguments on 08.08.2024.

IA(IBC)/276/2023:

Present: Ms. Aishwarya, Ld. Counsel for the Applicant.

Mr. Raja Narasimha, Ld. Proxy Counsel for the Respondents.

Both sides counsel present. Ld. Counsel for the Applicant states that they have filed rejoinder in respect of reply received from the Respondents. Soft copy has been uploaded and they are in the process of filing hard copy with the Registry.

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Sl.No.1

Ld. Proxy Counsel, Mr. Raja Narasimha, appearing for the Respondents, submits that they have received the copy of Rejoinder. Pleadings are complete.

List for arguments before the regular bench on 08.08.2024. The Interim Order granted earlier shall continue till the next date of hearing.

Sd/-

**SATYA RANJAN PRASAD
MEMBER (TECHNICAL)**

Sd/-

**KHETRABASI BISWAL
MEMBER (JUDICIAL)**

Venkat